

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 10/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: Ashok Alco-Chem Limited.
V/s.
M/s. Unimark Remedies Limited.

SECTION OF THE COMPANIES ACT: I & BP of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(1)	Sankalp Anantwan a/w Srinivas Atreya	Advocate for Applicant by Indialaw	

Order

CP No.10/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 24.2.2017.

Sd/-

B. S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)